

### Export of Gram Dal

509. SHRI GOPINATH GOJAPATHI : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have any proposal to export gram dal; and

(b) if so, the total quantum of gram dal proposed to be exported, country-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b) Yes, Sir. 20,000 M.T. of gram/gram dal has so far been approved for export during 1995-96. In addition, M/o. Agriculture have further agreed to allow exports of 14,000 M.T. of gram/gram dal through NAFED and STC.

### IMF/ADB Loan

510. SHRI A. INDRAKARAN REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether a huge portion of World Bank aid to India is lying unutilised;

(b) if so, the aid/loan commitments made by IMF and ADB for the years 1992-93, 1993-94, 1994-95 and the actual disbursements and utilisation thereof;

(c) the details of the sectors where utilisation of aid/loans has been lower during these years;

(d) the reasons for slow utilisation of such aid/loans; and

(e) the steps taken by the Government to ensure the proper and speedy utilisation of foreign aid/loans ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PRASAD PAL) : (a) The total undisbursed balance under the World Bank line of assistance was US \$ 8.77 billion as on January 31, 1996. The total figure of undrawn balance does not represent the backlog. It only indicates the total amount that can be drawn over a period of time, and is dependent on the time profile of various projects.

(b) The aid/loan commitments and the actual utilisation (disbursements) for the year 1992-93, 1993-94 and 1994-95 is as follows :-

	Commitment		Utilisation	
	IMF (SDR m)	ADB (US\$ m)	IMF (SDR m)	ADB (US\$ m)
1992-93	—	1060	1155	367.45
1993-94	—	447	231	194.34
1994-95	—	505	—	505.60

(c) In general utilisation of aid/loan has been lower in Power and Social Sector in Comparison to the other sectors. However, in the last few years utilisations has picked up in all sectors including Power and Social sectors.

(d) Some of the main reasons for slower than expected utilisation of external aid are inadequate provisioning and counterpart funding, procurement and contracting delays, start-up and other procedural delays.

(e) Ensuring adequate provisioning for externally aided projects, release of Additional Central Assistance (ACA) as 100% additionality, advance release of ACA to the States, standardisation of bidding documents and streamlining of procurement procedures, disintermediating on flow of external aid to Central PSUs, Portfolio Rationalisation and setting up of Project Management Unit in Department of Economic Affairs are some of the steps taken by the Govt. to improve aid utilisation.

### Air Passes

511. SHRI PRAKASH V. PATIL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the categories of person to whom Air Passes are issued;

(b) the number of senior citizens, widows, handicapped, family members of staff of Indian Airlines to whom Free Air Passes have been issued during 1994-95 and 1996 till date and the class in which they are entitled to travel;

(c) the total cost which the Indian Airlines had to bear on this account during the last three Years, year-wise;

(d) whether it is proposed to extend this facility to freedom fighters and ex-Defence Personnel also; and

(e) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) Indian Airlines issues free air passages to their employees and dependent family members travelling on leave, certain eminent persons and organisations, officials of other airlines as per Interline agreements and various other categories in the overall Commercial interest of the Company.

(b) Indian Airlines does not provide free air passages to Senior Citizens, Widows and Handicapped persons. The number of free air passages issued to employees of Indian Airlines are as follows :-

1994-95	:	35205
1995-96 (Upto 31.1.96)	:	8990

Employees and their family members are entitled to travel Economy Class on 'Subject to Load Basis'. However, employees drawing a basic pay of Rs. 2900/- and above are entitled to travel in 'J' Class on 'Subject to Load Basis'.

(c) The employees of Indian Airlines are issued tickets on 'Subject to Load Basis' and are accepted for